

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1031
ANSWERED ON:20.03.2012
CEASE FIRE ON INDO BANGLADESH BORDER
Dashmuni Deepa ;Gohain Shri Rajen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any ceasefire agreement is in force with Bangladesh on the mutual borders;
- (b) if so, the details thereof;
- (c) whether cases of violations of ceasefire have been reported;
- (d) if so, the details of such cases reported during the last year and the current year alongwith the reaction of the Government thereto;
- (e) whether instances of infiltration have increased during the ceasefire period;
- (f) if so, the details of such cases reported during the said period and the reaction of the Government thereto;
- (g) whether there is any proposal to relax visa norms for the citizens of Bangladesh; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No cease-fire agreement has been signed with Bangladesh on mutual borders.
- (b) to (f): Not applicable in view of para (a) above.
- (g): No such proposal to relax visa norms for the citizens of Bangladesh is in place.
- (h): Not applicable in view of para (g) above.